## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1507 (TO BE ANSWERED ON THE 24th November 2016)

#### CONSTRUCTION/UPGRADATION OF AIRPORTS

1507. SHRI J.C. DIVAKAR REDDY

SHRI HARISH MEENA

SHRI PRABHAKAR REDDY KOTHA

DR. KAMBHAMPATI HARIBABU

SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI)

SHRI GUTHA SUKENDER REDDY

SHRI P.K. BIJU

MOHAMMED FAIZAL

SHRI Y.S. AVINASH REDDY

SHRIM. MURALI MOHAN

DR. C. GOPALAKRISHNAN

SHRI ALOK SANJAR

DR. KIRIT SOMAIYA

Will the Minister of CIVIL AVIATION

be pleased to state:-

### नागर विमानन मंत्री

- (a) whether the Government proposes to construct new airports/Greenfield airports and upgrade/modernise the existing airports in metro and non-metro cities in the country;
- (b) if so, the details thereof, State/UT-wise and the funds allocated, released and spent for the purpose during the last three years and the current year, year/airport-wise and the share of Union and the State Government in this regard;
- (c) the details of the proposals received, cleared and pending from various States/ UTs during the above period and the time by which pending proposals are likely to be cleared;
- (d) whether land has been transferred by various States including Madhya Pradesh for the execution of the above projects, if so, the details thereof;
- (e) whether some of the States/UTs especially Madhya Pradesh have asked to return surplus land from these airport projects, if so, the details thereof, State/ UT-wise;
- (f) whether the Government has directed the airport regulator to put in place an effective monitoring mechanism to avoid delays in execution of above projects and to ensure completion of above airport projects without any further cost escalation, if so, the details thereof; and
- (g) the details of airport projects where work has been delayed during the above period and additional expenditure incurred by the Government due to the same and action taken by the Government for timely completion of airport projects?

#### ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(Shri Jayant Sinha)

नागर विमानन मंत्रालय में राज्य मंत्री

(a) & (b): Yes, Madam. The Ministry of Civil Aviation (MoCA) has granted 'in-principle' approval for setting up of 18 Greenfield Airports, namely, Pakyong in Sikkim, Navi

Mumbai, Sindhudurg and Shirdi in Maharashtra, Mopa in Goa, Bijapur, Gulbarga, Hasan and Shimoga in Karnataka, Kannur in Kerala, Kushinagar in Uttar Pradesh, Dholera in Gujarat, Dagadarthi (Nellore), Bhogapuram (Vizianagram) and Oravakallu (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Gwalior and Karaikal in Madhya Pradesh. Upgradation/modernisation of existing airports is a continuous process, which is undertaken by Airports Authority of India (AAI) from time to time depending upon various factors such as land availability, traffic demand, operational requirements, demand from airlines, etc. The details of such projects undertaken by AAI along with the funds allocated and utilised for the purpose during the last three years and the current year, airport/year-wise and the share of AAI, Union and State Governments are at Annexure-I. As per the Greenfield Airport Policy, financing and development of the airport is the responsibility of the project proponents and MoCA does not allocate funds to such Greenfield Airport projects.

- (c): During the years 2014 to 2016, MoCA has received following proposals for setting up of Greenfield Airports: Ankleshwar in Gujarat, Bhiwadi in Rajasthan, Dagadarthi (Nellore), Bhogapuram (Vizianagram), Tadepalligudem (West Godavari), Oravakallu (Kurnool) and Kuppam (Chittoor) in Andhra Pradesh, Chingleput near Chennai in Tamil Nadu, Gwalior and Singrauli in Madhya Pradesh, Hisar in Haryana, Kothagudem (Khammam) in Telangana, Noida International Airport near Jewar and Saifai (Etawah) in Uttar Pradesh. Out of the above proposals, Government of India has granted 'in-principle' approval to the projects at Bhogapuram, Tadepalligudem and Oravakallu in Andhra Pradesh and 'site-clearance' to Government of Rajasthan for setting up of airport at Bhiwadi and Govt. of Telangana for setting up of airport at Kothagudem. The timeline for construction of airport projects depends upon may factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual developer, which involves a lengthy and time consuming process. MoCA does not mandate any timelines to project proponents.
- (d): The details of land transferred by various State Governments including the State Govt. of Madhya Pradesh for execution of airport projects are at Annexure-II.
- (e): No, Madam. There is no surplus land as such at airports. The land requirement at airports continues to increase on account of the modernisation/upgradation requirement. However, the Ministry of Civil Aviation has agreed in-principle to lease the non-operational airport lands at Panna, Satna and Khandwa to the State Government of Madhya Pradesh as requested by the State Govt.
- (f): No, Madam. However, Airports Authority of India (AAI) has an independent Project Monitoring and Quality Assurance (PMQA) mechanism to ensure regular monitoring through periodic site inspection visits and holding review and coordination meetings for effective review of project implementation, quality assurance, expenditure monitoring and regulatory mechanism to ensure budgetary compliance at all stages of the project implementation in order to ensure timely completion and to avoid cost escalation.
- (g): The details of airport projects where work has been delayed during the above period and additional expenditure incurred by the Govt. due to the same are at Annexure-III. Government regularly monitors the projects to ensure timely completion and fulfillment of budgetary obligations.

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	6			CT .		4		۵		2	-			-	S.No
										É	Ţ				Region State
	Bihar			Chattisgarh		Andman & Nicobar		Odisha			West Bengal Kolkata				State
	Gaya		U	Ruinin		Portblair		Jharsuguda	Noixala	Kolkata	Kolkata				Airport
1	Resurfacing of	Apron suitable for C- Categary Aircraft.	runway at 24 beginning, Expansion of		Terminal Building	Construction of New Integrated	Airport for A- 320 Aircraft	Development of Jharsugada	Sub Fire Station	Construction of	Resurfacing of main runway				Name of Works Approved
1	21 830		00.440	1		373.590		f 176.900	6.090	+	69.540			Cost (Cr.)	s Approved
9	2015-16		71-91.07		***	2014-15		2014-15	2015-16		2015-16		q	_	Commen
			ī				WV 20 - 20 - 20 - 20 - 20 - 20 - 20 - 20		1				(Cr.)	201	
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						12.00		0.10	ı		2° •		(Cr.)	2014-15	Fund
1	Ĺ		r	1.		17.65		0.02	± 3		-		(Cr.)	4-15	Funds Allocated and Utilised
0.70			1.00			25.00	Å	20.00	3.50	18 24 4	0.01		Budget (Cr.)	201	ed and U
0.00			0.03			6.28		4.94	0.50	-	0.00		(Cr.) (Cr.)	2015-16	tilised
0.10			5.00			50.00	100	10.00	4.20		50.00		Budget (Cr.)	201	
0.00			0.00			2.52		9.04	0.00		1.16	σ	Budget Utilized (Cr.) (Cr.) till 31.10.1	2016-17	
											32 ·		and The State Govt.	Union	Share of
100%			100%	d		100%		100%	100%		100%			Share	AAI

UPGRADATION OF AIRPORT PROJECTS UNDERTAKEN BY AIRPORTS AUTHORITY OF INDIA

ANNEXURE-I

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40%			40%	1	40%	10%	100%	100%
%09			%09	100%	%09	%06		
1.61			0.00	14.15	00:0	12.53	10.28	0.92
5.00	, 20, - a . , 21		2.00	12.00	0.50	50.00	13.00	0.00
6.24			0.00	8.94	1.84	85.22	23.53	t
10.00	l'		0.50	18.00	8.61	25.00	40.43	ı
1			0.00	14.75	1.58	57.51	15.14	ı
1			0.50	13.65	2.63	00.09	14.00	ı .
1				10.28	3.82	42.99	6.87	r *
1				20.00	5.79	39.50	1	' 5
2015-16			2015-16	2012-13	2008-09	2009-10	2013-14	2015-16
59.850			10.220	96.500	11.833	086.600	181.000	9.500
Extension of runway, C/o	link taxi track and associated works-SH: Shifting of external services like	water supply line, electric cables etc.	Control lower cum Technical Block and Fire station	Operationalisati on/Upgradation of Tezu Airport		Construction of Greenfield Airport	Development of Kishangarh Airport	Construction of new passenger terminal building
Dibrugarh			Barapani	Tezu				Gorakhpur
Assam			Wegnaiya	Arunachal Pradesh	Wanipur		Rajasthan	ortar Pradesh
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	Karanataka		Gujarat	Goa	Punjab	J&K	
	Hubli	Ahmedabad	Surat	Goa	Amritsar	Jammu	Fursatganj
	Development of Hubli Airport including New Terminal Building, Extension and strengthening of runway, construction of taxiway, apron, isolation bay and other ancillary works.	Resurfacing of Runway 05/23 &Taxiways	Recarpetting/St rengthening and extention of runway 04/22	Extension of west side finger	Strengthening of runway 16-	Expansion and modification of Terminal Building.	Construction of National Aviation University at IGRUA
	141.440	73.640	66.090	35.850	88.880	75.600	149.480
	2014-15	2015-16	2015-16	2014-15	2015-16	2013-14	2013-14
		1		ı	•	L i	ī
	, i	- 1	, 1		1		
	4.50		1			4.00	34.00
	22.40	1	- x 1		1	4.38	15.33
	10.50	12.16	10.00	7.00	5.00	8.00	40.00
	42.53	2.83	12.64	20.03	6.75	23.68	43.11
	16.00	10.00	15.00	8.00	17.00	13.00	35.00
	12.99	27.36	25.52	1.88	19.87	12.69	15.33
		i e				100%	100%
	100%	100%	100%	100%	100%	· 1	1

100%	100%	100%	100%
10.43	3.50	5.73	9.67
15.00	5.00	15:00	25.00
29.72	15.50	7.57	24.05
10.10	8.10	00.	1.00
10.60	8.47	0.12	0.00
4.20	1.10	0006	0.10
0.62	0.81	0.15	,
1.00	0.10	5.00	,
2013-14	2014-15	2013-14	2015-16
141.870	45.830	0.19	55.420
Development of Belgaum Airport including New Terminal Building, Extension and Strengthening of runway, construction of taxiway, apron, Isolation bay and other ancillary works.	C/o Part parallel taxi track for new runway 06/24 at both sides, provision of RESA of 240m x 90m for 06 Runway at Mangalore Airport.	٩ څ څ	Re-surfacing and strengthening of Runway
eigad Reigad Reigad	Mangalore	Calicut	
		Kerala	
N	52	ξ	24

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		ω	3	29	28	97	25
-							a managaran ang ang ang ang ang ang ang ang ang a
				Pradesh	Andhra		
		vijaywada	Vijenado	rejoi in inde			Trivendrum
2000	Apron for additional 10 parking bays	terminal building, ceremonial lounge and associated work		Apron in front Apron in front of New Terminal Building including Electrical Works	extension or arrival side corridor with rotunda at NITB	and and on any to any to any to	Recarpetting/St rengthening of runway and taxiway  Extension of
	24.250	116.580	132.140	43.290		177.1.	56.060
	2015-16	2015-16	2016-17	2015-16	2015-16		2015-16
			1	1	1	L	
	٠, لې		1				1 2
		0.10		0.10	4.00		2.00
		0.00		0.00	0.06		0.00
	*	2.00	0.05	0.05	5.00		1.00
		23.90	0.00	0.09	2.01	27.5	5.74
		42.78	1.00	5.00	4.00		10.00
		61.33	1.01	8.47	3.43	27.08	12.79
	100%	100%	100%	100%	100%	100%	100%

100%	1
	100%
8.80	5.60
9.00	8.00
1.26	20.10 54.93
0.02	20.10
0.02 0.00 0.02 1.26 6.00 8.80	
0.02	
10	
59.830 2015-16	26.80 2015-16
59.830	26.80
Visakhapatna Extension of apron for additional O6nos parking	lsolation bay, Apron bays with taxiway and associated works
Visakhapatne	Tirupati
6	
	I.o.
32	33

NOTE : WHEREVER THE EXPENDITURE EXCEEDS THE BUDGET, RE-APPROPRIATION WAS DONE IN THAT CASE.

Annexure-II
STATEMENT SHOWING DETAILS OF LAND ISSUES PENDING/ RESOLVED FOR VARIOUS
AIRPORTS STATE/UT-WISE w.e.f.01.01.2011 till date

S. No.	STATE/UT	AIRPORT	Land requirem by AAI to Sta acre	te Govt. (in es)	the State Govt. (i				
i'ng wid	i Kilaya ka Lagasasa	ed in hasia	Date of Request	Land requirement	Date of possession	land received			
1	Rajasthan	Jaipur	Goos Tu.	60.00	4.3.2015	51.00			
2	Rajasthan	Kishangarh	- 1 - 50ne 771	510.70	29.5.2013	441.70			
3	Uttarakhand	Dehradun	8.12.2011	141.30					
4	Tripura	Agartala		75.87	2014	75.87			
	- 8 - 1		Feb,16	13.00	Nil	Nil			
5	Meghalaya	Barapani	29.10.07	240.00	25.6.2011 &	240.00			
	1	-Shillong			2015				
6	UT-Portblair	Portblair		5.83	5.9.2014	5.83			
7	Assam	Silchar	November,12	158.00					
8	Odisha	Bhubaneswar	0.0000000	64.00	- 17.2				
9	Maharashtra	Gondia	19.02.2011	19.91	resper - daubt	ne artine			
10	Gujarart	Keshod	. <b>-</b> 5 c c	- 15	18.01.2012	100 meter			
3. e E	First Graf	Jamnagar	08.09.2008	17.38	NIL	NIL			
		Vadodara	02.12.2015	24.00	Nil	Nil			
	et tivilia	Bhavnagar	10.11.2015	45.00	NIL	NIL			
11	M.P.	Jabalpur	Apri, 2012	469.43	07.07.2014	368.38			
					16.04.2015	40.05			
			461		03.09.2015	60.00			
		Indore	28.01.2015	5.00	NIL	NIL			
			24.07.2015	28.00	NIL	NIL			
12	Tamil Nadu	Madurai	14.04.2008	610.00		NIL			
U.3		Coimbatore	07.01.2009	678.00	_	NIL			
11 ,5		Tuticorin	07.01.2009	586.00		NIL			
		Trichy	07.01.2009	439.00	ne on Tije	NIL			
		Salem	14.04.2008	571.29	70 dj -	NIL			
-1		Vellore	10.10.2008	1046.00		NIL			
		Madurai	14.04.2008	610.00		NIL			

# STATEMENT SHOWING DETAILS OF LAND ISSUES PENDING/ RESOLVED FOR VARIOUS AIRPORTS STATE/UT-WISE w.e.f.01.01.2011 till date

S. No.	STATE/UT	AIRPORT	by AAI to Sta	nent projected te Govt. (in es)	Land handed over to AAI by the State Govt. (ir acres)				
	torie acient	n to and continuent		Land requirement	Date of possession	land received			
	1 20.12 1. 21.7	Coimbatore	07.01.2009	678.00	11 E.0	NIL			
-		Tuticorin	07.01.2009	586.00		NIL			
		Trichy	07.01.2009	439.00	-	NIL			
-		Salem	14.04.2008	571.29		NIL			
	701.583 7 2.586	Vellore	10.10.2008	1046.00	=	NIL			
_	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	Chennai	03.10.2012	90.36	-	-			
	25.3		13.04.2016	25.05	-	5777 H			
			13.04.2016	2.36	I 1 2 - 1 - 1 - 1				
			13.04.2016	22.00	-	3 -1 1			
		00.5	13.04.2016	14.35					
13	Andhra Pradesh	Hyderabad	2005	5.00	18.7.2007	5.00			
	song Committee	Warangal	05.08.08	438.00	re-yu	NIL			
		Rajahmundry	30.04.2008	857.00	2016	798.23			
		Vijayawada	27.11.2015	698.00		NIL			
1		Tirupati	733.15	2014.00	08.09.15	702.27			
		Cuddapah	2008	550.00	-	527.00			
14	Karnataka	Mysore	26.07.2007	530.46	2006 to 2008	362.46			
Ė		Hubli	16.01,09	615.00	2011-12	600.00			
	100 40 4 10	Mangalore	2013	289.00	30.05.14	3.04			
	30/ 11/ 7	Bangalore	30.10.2014	5.00	06.10.15	5.00			
		Belgaum	02.10.06	370.00	7.2.13	370.00			
15	Kerala	Calicut	11.09.07	238.00	12.12.07	NIL			
	: AlA	Trivandrum	2003	120.00	2004	38.71			
16	U.T.	Puducherry 2007 3	361.00		NIL				
	.484	Agatti	31.07.2008	32.30	-	NIL			

Annexure - III DETAILS OF AIRPORT PROJECTS WHERE WORK HAS BEEN DELAYED AND ADDITIONAL EXPENDITURE INCURRED BY THE GOVERNMENT

			თ	NER	G	FR		4	ω	- N	= -		NR.	_	SI No.
	j e		Arunachal Pradesh		Andman & Nicobar			∑ & X				Kajastran	Daiasthan	2	State
			Tezu		Portblair			Jammu	Ajmer (Kishangarh)	AJmer (Kishangarh)	1	(Kishangarh)	Aimer	ယ	Airport
(iii) Boundary wall	(ii) Runway Extension/strengthening, Construction of New Apron.	(i) Construction of main Termianal Building, Ancillary structures	Development and Operationalization of Tezu Airport.		Construction of New Integrated Terminal Building		Terminal Building	Expansion and  Modification of	Construction of Terminal Building	Boundary Wall	Taxi track	Runway, Apron,	Construction of	4	Name of Work
			79.00 Revised to 96.50		3/3.59			75.24	30.00	9.6/	7	5.7	37.07	51	A/A & E/S
		16.11.2013			30.09.2018			02.10.2015	29.03.2016	14.05.2015		20.03.2010	3800 3045	6	Scheduled date of
Jan, 2013	Feb, 2016	Sep, 2018			till June,2016			31.03.2017	08.09.2016	till May,2015		till Mar,2016	1 00% Completed	7	Actual date of completion/PDC
4	28.00	1	57.48		26.30	1		45.90	13.60	62.7		0.00	31 03	-	Eepediture upto Oct,
					1									9	Additional Expenditure
Work completed.	Work completed.	Due to slow progress of work by the Agency, poor response of bidders/ participants and hostile environment at Tezu, due to non-delivery of Power supply panels, etc.			Due to slow progress of work by the Agency			Due to delayed handing over of land floods in J&K State	Work completed.	Due to non-abaliability of Land.	"Rathoro Ki Unani".	/ protest of villagers of	Due to pen excilability of land	10	Reasons for delay

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Reasons for delay	10	Frequent Bandhs, Agitation of issue regarding Inner line Permit (ILP), Local/Festivals, incessant rain, Landslide on National Highway cutting of materials, supply and water logging hampered the progress of the work.	Project delayed due to the following reasons:  1. Frequent bandh calls by GJMM (Gorkha Jan Mukti Morcha) for their demands for Gorkha Land State hood.  2. Devastating Earth-Quake in Sep,2011 affected the construction works.  3. Re-habilitaion issues and frequent stopage of work by villagers.  4. Land Acquisition.  5. Non Identification of revenue boundary.  MoU has been signed between the State Govt. and AAI/MoCA in June2015. As per the MoU, the target date to start the Terminal Bldg. work was 15.08.2015 and earth work related activities from 01.10.2015.	
Additional Expenditure	6			
Eepediture upto Oct.		8.45	440.65	3
Actual date of completion/PDC	7	Nov, .2016	30.09.2017	
Scheduled date of	9	23.05.2009	28.01.2011	
AIA &	5	Revised to 13.28	309.46 Revised to 605.59	
Name of Work	4	Construction of New Apron including AF (BS40%)	Construction of Green field Airport	
Airport	67	Imphal	Pakyong	, i
State	6	Manipur	Sikkim	
SI No.	-		8	

		12	7	SR	10	ω	WR	-	SI No.
		Karnataka	Andhra Pradesh		Goa	Gujrat		2	State
2		Mangalore	Hubballi		Goa	Vadodara		3	Airport
	Taxiway (Phase-I & III)	Construction of Parralel	Extension of runway		Extension of west side finger	Construction of New Integrated Terminal Building and other allide works		4	Name of Work
		41.8	68.11 Revised to 77.77		39.00	160.2		Ċη	A/A & E/S
		30.03.2016	15.05.2015		10.11.2015	05.10.2015		6	Scheduled date of
-		Nov, .2016	Aug, 2016		Nov, .2016	Oct, 2016		7	Actual date of completion/PDC
		25.76	62.9		28.31	11.4			Eepediture upto Oct,
	,							9	Additional Expenditure
work.	lorry strike (sand), delay in approval of demolition of old tower which was falling in work site. This hindrance was cleared in October 2015. Ban on quarrying and transportation of sand by State Government in D.K. Dist., from 10.01.2016 has affected the progress of	Progress hindered due to rains,	Delay in grant of environmental clearance and DGCA sanction.		Seggregation wall for operational area & structural consultancy work completed.	09.05.2011 which was rescinded on 10.12.2013 on poor performance of the agency. Work has been completed in Oct, 2016.		10	Reasons for delay

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